

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2504/2002

(From the judgement and order dated 03/01/2002 in CRLMA 4/02  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHALINI DWIVEDI

Petitioner (s)

VERSUS

STATE OF U.P. & ANR.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for c/delay in filing SLP and stay  
and exemption from filing c/c of the impugned Judgment )  
( With Office Report )

Date : 21/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mrs.K. Sarada Devi,Adv.

For Respondent (s)

Dr.(Mrs.) Vipin Gogia,Adv.

Mr. Pramod Swarup,Adv.

UPON hearing counsel the Court made the following  
O R D E R

L....L.....I.....T.....T.....T.....T.....T.....J

.SP2

.SP1

(Ganga Thakur)  
P.S.to Registrar

(Prem Prakash)  
Court Master